

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s CAV Cotton Mills Pvt Ltd

PETITION NUMBER : IBA/881/2019

**APPLICATION NUMBER : a) IA(IBC)/1735/2023
b) IA(IBC)/1452/2022 in
MA/120(CHE)/2021**

ORDER

None for the Applicant in both the applications. Ld. Counsel Mr. Arvind Rajagopal for the Liquidator. Ld. Counsel Mr. P.K. Paneerselvam for EPFO.

Pleadings are complete.

Post the applications for hearing on **06.12.2023**.

— sd —

**RAVICHANDRAN RAMASAMY
Member (Technical)**

— sd —

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

Phk